

**Central Administrative Tribunal
Principal Bench**

OA No.3522/2016

New Delhi, this the 12th day of July, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)

Joginder Prakash Kochhar,
Ex-Leadingh Seaman No.47137,
S/o Late Shri Kasturi Lal Kochhar,
R/o I-11623, Panchsheel Garden,
Navin Shahdara,
Delhi-110032.

...Applicant

(By Advocate : Shri A.S. Dateer)

Versus

1. The Ministry of Defence,
Govt. of India,
Through its Secretary,
Naval Head Quarter,
South Block, New Delhi.
2. The DPDO-I,
Red Fort, Delhi-110006.
3. The Logistic Officer-in-Charge,
Naval Pension Office, C/o Ins Tanaji,
Sion Trombay Road, Mankhurd,
Mumbai-400088.

...Respondents

(By Advocate : Dr. Ch. Shamsuddin Khan)

ORDER (ORAL)

This matter has been filed by the applicant, who according to the respondents, had been an Ex-L.Sig No.47137 with the Indian Navy. Quite clearly the applicant is not able to show that his service comes within the jurisdiction of this Tribunal. Accordingly, the OA is dismissed for want of jurisdiction with liberty to the

applicant to avail his remedies, in accordance with law at the designated forum. No costs.

(Nita Chowdhury)
Member (A)

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